

- (2) No. 666/20/IR/420, dated the 8th January, 2014, publishing the Andhra Bank officer Employees' (Acceptance of jobs in Private Sector Concerns after Retirement) Amendment Regulations, 2013, along with delay statement.
- (3) No. 666/3/P/241, dated the 8th January, 2014, publishing the Andhra Bank (Employees') Pension (Amendment) Regulations, 2013, along with delay statement.
- (4) No. HRW:IRS:SJ:1:2306:2013, dated the February 22 - February 28, 2014, (Weekly Gazette) publishing the Canara Bank Officer Employees' (Acceptance of Jobs in Private Sector Concerns after Retirement) Amendment Regulations, 2013.
- (5) No. 8, dated the February 22 - February 28, 2014 (Weekly Gazette), publishing the Union Bank of India Officer Employees' (Acceptance of Jobs in Private Sector Concerns after Retirement) Amendment Regulations, 2013.
- (6) No. BCC/HRM/IL/105/9355-B, dated the 12th March, 2014, publishing the Bank of Baroda (Employees') Pension (Amendment) Regulations, 2013.
- (7) No. 14, dated the April 5 - April 11, 2014 (Weekly Gazette), publishing the United Bank of India (Employees') Pension (Amendment) Regulations, 2013.
- (8) No. 155, dated the 21st May, 2014, publishing the Union Bank of India (Employees') Pension (Amendment) Regulations, 2013.

[Placed in Library. See No. L.T. 47/16/14]

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. HRMD Co. No. 3809/21.01/2012-2013, dated the January 12 - January 18, 2013 (Weekly Gazette), publishing the Reserve Bank of India Pension (Amendment) Regulations, 2012, under sub-section (4) of Section 58 of the Reserve Bank of India Act, 1934, along with delay statement.

[Placed in Library. See No. L.T. 57/16/14]

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. DGBA.CDD.5434/11.22.001/2013-14, dated the 2nd April, 2014, publishing the Government Securities (Amendment) Regulations, 2014, under sub-section (3) of Section 32 of the Government Securities Act, 2006.

[Placed in Library. See No. L.T. 57/16/14]

Notification of the Ministry of civil Aviation

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): Sir, I lay on the Table, a copy each (in English and Hindi) of the Ministry of Civil Aviation Notification No. S.O. 981 (E), dated the 31st March, 2014, publishing the Airports Authority of India (Annual Report and Annual Statement of Accounts) Rules, 2014, under Section 43 of the Airports Authority of India Act, 1994.

[Placed in Library. See No. L.T. 17/16/14]